

Annexure-1

Name of the corporate debtor: JMD Oils Private Limited, Date of commencement of liquidation: February 03, 2021; List of stakeholders as on: 17/02/2022

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)								
1	Indian Overseas Bank	05.03.2021	6,99,34,93,831.84	6,99,34,93,831.84	Secured		Yes	First Pari-Passu charge on the entire current assets including stocks and book debts. Exclusive first charge on plant and machinery created out of term loan Collateral Security- 1. Godowns at Village Ghevra, 2. Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Janna Devi 3. Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra and Mr. Naresh Dhingra 4. Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra 5. Factory Land & Building situated at Bhimasar		32.48					
2	Punjab National Bank	04.03.2021	4,78,91,30,005.00	4,78,91,30,005.00	Secured		Yes	Collateral Security- 1. Godowns at Village Ghevra, 2. Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Janna Devi 3. Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra 4. Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra 5. Plant and Machinery situated at Gujarat 6. Factory Land & Building situated at Bhimasar		22.24					
3	State Bank of India	04.03.2021	4,36,77,59,091.00	4,36,77,59,091.00	Secured		Yes	Primary Security- Pari passu charge over the current asset of the Company. Collateral Security- 1. Pari passu first charge on entire fixed asset of Company present and past 2. First Paripassu charge on following: a. Godowns at Village Ghevra measuring 2105 sq.yd. b. Residential property at 5/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards c. Godowns situated at Mundka measuring 1210 sq.yards d. Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi e. Plant and Machinery situated at Gujarat f. land and building of factory situated at Gujarat Corporate Guarantee: Super Veg Oils Pvt. Ltd. Mr. Gulshan Dhingra Mr. Krishan Dhingra Mr. Naresh Dhingra Mrs. Seema Dhingra Mrs. Pinki Dhingra Mrs. Janna Dhingra Mrs. Palka Dhingra		20.28					

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4	Bank of Baroda (Earlier Dena Bank)	19.02.2021	3,43,64,73,831.24	3,43,64,73,831.24	Secured		Yes	Collateral Security- 1. Godowns at Village Ghevra, 2. Residential property at S/1B, Ramesh Nagar, Delhi measuring 100.00 sq yards in the name of Ms. Janna Devi 3. Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra 4. Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra 5. Plant and Machinery situated at Gujarat 6. Land and Building at Factory at Village Bhimasar, Anjar, Kutch		15.96					
5	Union Bank of India	26.02.2021	88,30,71,716.97	88,30,71,716.97	Secured		Yes	1. Godowns at Village Ghevra, 2. Residential property at S/1B, Ramesh Nagar, Delhi measuring 100.00 sq.yards in the name of Ms. Janna Devi 3. Godowns situated at Mundka measuring 1210 sq.yards standing in the name of Mr. Krishan Kumar Dhingra 4. Residential Property at 2nd floor with roof right at H-68, Bali Nagar, Delhi owned by Mr. Krishan Kumar Dhingra 5. Land and Building at Factory at Village Bhimasar, Anjar, Kutch		4.10					
6	Central Bank of India	08.04.2021	96,79,68,383.71	96,79,68,383.71	Secured		Yes			4.50					

Annexure-2

Name of the corporate debtor: JMD Oils Private Limited, Date of commencement of liquidation: February 03, 2021; List of stakeholders as on: 17/02/2022

List of unsecured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Urmilaben Ramnikbhai Thakker	05.04.2021	4,50,00,000.00	0	Unsecured	-	-	-	-	4,50,00,000.00	0	-
2	Ramnikbhai Manjibhai Thakker	05.04.2021	3,00,00,000.00	0	Unsecured	-	-	-	-	3,00,00,000.00	0	-
3	Kunjan Ramnikbhai Thakker	05.04.2021	2,00,00,000.00	0	Unsecured	-	-	-	-	2,00,00,000.00	0	-

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